SIKKIM

GOVERNMENT GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok | Wednesday 11th December 2024 | No. 524

HIGH COURT OF SIKKIM
GANGTOK

No. 51/HCS **Date: 05/12/2024**

NOTIFICATION

In continuation to the Notification bearing No. 49/HCS dated 03.12.2024 issued by the High Court of Sikkim, the Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create an additional (one) post of Housekeeping staff/Housekeeper **(Group 'C') (Level-7)** in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

Prajwal Khatiwada
Registrar General